

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5483

ANSWERED ON:29.04.2013

DEMANDS OF ALL INDIA MOTOR TRANSPORT CONGRESS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Chitthan Shri N.S.V.;Gaikwad Shri Eknath Mahadeo

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has recently held a meeting with the All India Motor Transport Congress (AIMTC) to discuss its demands;
- (b) if so, the details thereof along with the demands of AIMTC: and
- (c) the response of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) Yes, Madam.

(b)to (c) The Ministry of Road Transport & Highways has held meetings with representatives of All India Motor Transport Congress (AIMTC) on 26th, 28th and 29th March, 2013 to discuss their various demands which include; hike in Third Party Insurance Premium, toll, diesel, anti dumping duty on import of tyres, National Permit for Buses in line with National Permit for goods vehicles, carriage by Road Act/Rules, illegal Entry Tax/Mechanical Tax & other Taxes by States, status-quo on allowing 22.7 meters(articulated carriers), centralisation of registration certificates books & driving licences, standardisation of transit documents and closure of cases under HSEMA Act. Necessary actions to redress the grievances of AIMTC have been taken by the Ministry of Road Transport & Highways in consultation with concerned Ministries/ Departments / Organisations/ Institutions etc.